

F.No. 01(15)/Roster/CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated :01/9/2011

ORDER No. 185 OF 2011

The Hon'ble Vice-President has been pleased to partially modify the sitting notified vide **Order No. 177 of 2011 for CESTAT, Delhi** to the extent indicated below:-

On 5/9/2011 and 6/9/2011 Customs & Service Tax Division Bench regular matters listed before Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Mr. Rakesh Kumar, Member (Technical) will Stand adjourned.

During this period Customs & Service Tax Division Bench Short Matters will be taken up by Hon'ble Mr. D.N. Panda, Member (Judicial) and Hon'ble Mr. Mathew John, Member (Technical).

On 05/9/2011 at 2.30 P.M. Hon'ble Mr. D.N. Panda, Member (Judicial) and Hon'ble Mr. Rakesh Kumar, Member (Technical) will hear Hon'ble High Court Remanded matter C/59-72, CC(I&G), New Delhi Vs. K. Bajaj & Others

By Order



(S. Chandran)
Registrar

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Registrar